

[*Translation*]

**Undisposed claims of displaced persons
from East Pakistan**

632. SHRI MADAN PANDEY :
Will the Minister of COMMERCE be
pleased to state :

(a) the number of claims, out of
those filed by displaced persons from
East Pakistan, which have not yet been
disposed of and the action being taken
for expeditious disposal thereof;

(b) the number of the claims filed
by displaced persons after formation of
Bangladesh and the number of claims,
out of them, which are still to be dis-
posed of; and

(c) the steps being taken for their
expeditious disposal.

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI
P. A. SANGMA) : (a) Originally
3,944 claims for ex-gratia payment were
registered with the Custodian of Enemy
Property, Bombay. Out of these 43 are
pending for settlement. These are also
now being verified.

(b) 53,549 claims were registered
with the Custodian of Enemy Property,
Bombay. Out of these payment has
been made in 4,238 cases. 24,659 cases
have been treated as closed because
21,820 claimants had filed incomplete
applications and in 2,839 cases no docu-
ments had been submitted. The total
number of pending cases is 14,652.

(c) Government is taking various
steps from time to time for disposal of
pending claims like transfer of the work
of disbursement of ex-gratia payment
from Bombay to Calcutta, increase in
the number of verification panels etc.

[*English*]

Trade agreement with France

633. SHRI E. AYYAPU REDDY :
Will the Minister of COMMERCE be
pleased to state :

(a) the details of trade agreement
signed by India with France during the
Prime Minister's recent visit to France;

(b) whether France has agreed to
import any specific items from India;
and

(c) the trade balance between India
and France after the latest agreement?

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
(SHRI P. A. SANGMA). (a) No trade
agreement was signed by India with
France during the visit of Prime Minis-
ter to France in June, 1985.

(b) and (c) Does not arise.

[*Translation*]

Trade agreements with foreign countries

634. SHRI K. D. SULTANPURI :
Will the Minister of COMMERCE be
pleased to state :

(a) the details of trade agreements
signed with other countries during the
last one year;

(b) the progress made in trade
with USSR, FRG, GDR, USA, Yugo-
slavia and China and advantages accrued
to India therefrom; and

(c) the names of commodities Gov-
ernment propose to export to and import
from these countries?

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
(SHRI P. A. SANGMA) : (a) In the
last one year India has signed a Trade
Agreement with China. The main fea-
tures of the Agreement are indicated in
the statement given below.

(b) The overall trade with these
countries has increased from Rs. 6831
crores in 1982-83 to Rs. 7911 crores in
1983-84 and exports have increased
from Rs. 2955 crores in 1982-83 to Rs.
3163 crores in 1983-84. (Annual trade
figures countrywise are available upto
1983-84 only).